

**GOVERNMENT OF INDIA  
MINISTRY OF HEALTH AND FAMILY WELFARE  
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA  
UNSTARRED QUESTION NO.153  
TO BE ANSWERED ON 2<sup>ND</sup> FEBRUARY, 2024**

**BENEFICIARIES UNDER NIKSHAY POSHAN YOJANA**

**†153. SHRI RAMESH CHANDER KAUSHIK:  
SHRIMATI NAVNEET RAVI RANA:  
SHRI SUNIL KUMAR PINTU:  
SHRIMATI RAMA DEVI:  
SHRI AJAY KUMAR MANDAL:**

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) the total number of beneficiaries under Nikshay Poshan Yojana in Maharashtra including Amravati district, district-wise;
- (b) whether there is shortage of manpower and equipments in State Food Laboratories in the country;
- (c) if so, the details thereof and the corrective measures taken/proposed to be taken in this regard;
- (d) whether it is a fact that many bottled soft drinks like Sting, Red Bull have excessive caffeine content which is harmful to health;
- (e) if so, the details thereof along with the number of samples of such energy drinks and bottled soft drinks which have been tested; and
- (f) the details of the action taken/proposed to be taken by the Government against the business owners of the said substandard food samples in the country, State/UT-wise including Maharashtra, Bihar and Haryana?

**ANSWER**

**THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY  
WELFARE  
(DR. BHARATI PRAVIN PAWAR)**

(a): The total number of beneficiaries under Ni-kshay Poshan Yojana district-wise in Maharashtra including Amravati district is at **Annexure-I**.

(b) & (c): The implementation and enforcement of provisions under Food Safety and Standards (FSS) Act, 2006 primarily lies with the State/UT Governments. However, to address the shortage of manpower and equipment in the State Food Laboratories (SFL), Food Safety and Standards Authority of India (FSSAI) is implementing a Central Sector Scheme

named "Strengthening of Food Testing system in the Country including provision of Mobile Food Testing Labs (SOFTeL)" under which State Food Testing Laboratories (SFTLs) are provided funds for setting up lab with basic lab equipment, installation of high end equipment and establishing microbiology lab. FSSAI has also provided grants to States for National Accreditation Board for Testing and Calibration Laboratories (NABL) accreditation, Certified Reference Materials, Consumables and for hiring contractual manpower. To extend reach of basic testing facilities even in remote areas, FSSAI has provided mobile food testing labs called Food Safety on Wheels (FSWs). During the period from 2016-17 to 2022-23, FSSAI has released total funds of Rs.613.67 crores under SoFTeL to the stakeholders (State/SFTLs/Referral laboratory).

Further, FSSAI is providing the grant to the State Food Testing Laboratories (SFTLs) under Annual Work Plan through Memorandum of Understanding (MoU) signed between the States and FSSAI w.e.f 2020-21 onwards. Support towards laboratory equipment and manpower requirement is provided to SFTLs against their vacant post or as per the requirement of the SFTLs on the merit of the case. Training to the technical manpower and other handholding is also done for the improvement in the functioning of the SFTLs.

Ministry of Food Processing Industries (MoFPI) has informed it is implementing a scheme namely Food Safety & Quality Assurance Infrastructure under Pradhan Mantri Kisan SAMPADA Yojana (PMKSY) to assist the Setting-up/Up-gradation of Food Testing Laboratories in the country including in the State of Maharashtra (in Amravati and other Districts).

(d) to (f): As per the Food Safety and Standards (Food Products Standards and Food Additives) Regulation 2011, the caffeinated beverages shall contain not less than 145 mg per litre and not more than 300 mg pr litre. Moreover, label of such products shall contain a declaration "consume not more than 500 ml per day" that represents the per day maximum quantity of consumption. All Food Business Operators has to comply with these regulations.

FSSAI through State/UTs and its regional offices conduct surveillance, monitoring, inspection and random sampling of food products to check compliance of the standards laid down under Food Safety and Standards Act 2006, Rules and Regulations made thereunder. In cases where the food samples including Energy drinks & bottled soft drinks are found to be non-conforming including sub-standard, penal action are initiated against the defaulting Food Business Operators as per provisions of FSS Act, Rules and Regulations made thereunder.

Based on the information received from the states/UTs, state-wise (including Maharashtra, Bihar and Haryana) details of various kinds of food samples (including Energy drinks & bottled soft drinks) analyzed, found non-conforming and action taken during 2022-23 is at **Annexure-II**.

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## Annexure-I

<b>Maharashtra total beneficiary under Ni-kshay Poshan Yojana (April 2018 to December 2023) as on 1st January 2024</b>		
<b>Sr.No.</b>	<b>NTEP Districts</b>	<b>Total Beneficiary</b>
1	Ahmadnagar	27975
2	Ahmednagar MC	3551
3	Akola	7366
4	Akola MC	10436
<b>5</b>	<b>Amravati</b>	<b>15823</b>
<b>6</b>	<b>Amravati MC</b>	<b>7460</b>
7	Beed	12459
8	Bhandara	10084
9	Bhiwandi Nizampur MC	25132
10	Buldana	15030
11	Chandrapur	18580
12	Chhatrapati Sambhajnagar	13213
13	Chhatrapati Sambhajnagar MC	16495
14	Dharashiv	10953
15	Dhule	11916
16	Dhule MC	6866
17	Gadchiroli	10729
18	Gondiya	11254
19	Hingoli	7566
20	Jalgaon	24728
21	Jalgaon MC	8810
22	Jalna	14840
23	Kalyan Dombivli MC	23887
24	Kolhapur	16602
25	Kolhapur MC	8129
26	Latur	16628
27	Malegaon MC	7611
28	Mira Bhayander MC	15294
29	Mumbai_Andheri East	14502
30	Mumbai_Andheri West	16979
31	Mumbai_Bail Bazar Road	21353
32	Mumbai_Bandra East	13275
33	Mumbai_Bandra West	7532
34	Mumbai_Borivali	9243
35	Mumbai_Byculla	13332
36	Mumbai_Centenary	12958
37	Mumbai_Chembur	14589
38	Mumbai_Colaba	9269
39	Mumbai_Dadar	22071

40	Mumbai_Dahisar	7388
41	Mumbai_Ghatkopar	18814
42	Mumbai_Goregaon	10489
43	Mumbai_Govandi	18907
44	Mumbai_Grant Road	8100
45	Mumbai_Kandivali	12323
46	Mumbai_Kurla	11335
47	Mumbai_Malad	21655
48	Mumbai_Mulund	8635
49	Mumbai_Parel	13129
50	Mumbai_Prabhadevi	6223
51	Mumbai_Sion	14279
52	Mumbai_Vikhroli	14858
53	Nagpur	15523
54	Nagpur MC	35647
55	Nanded	16547
56	Nanded Waghala MC	12887
57	Nandurbar	17264
58	Nashik	19458
59	Nashik MC	18548
60	Navi Mumbai MC	24473
61	Palghar	15908
62	Parbhani	11583
63	Pimpri Chinchwad MC	16086
64	Pune MC	42101
65	Pune Rural	38514
66	Raigad	28674
67	Ratnagiri	13967
68	Sangli	15421
69	Sangli MC	7730
70	Satara	20013
71	Sindhudurg	5884
72	Solapur	17014
73	Solapur MC	15906
74	Thane	22289
75	Thane MC	42670
76	Ulhasnagar MC	9942
77	Vasai Virar MC	30894
78	Wardha	9542
79	Washim	10014
80	Yavatmal	22921

**Annexure-II**

**State-wise (including Maharashtra, Bihar and Haryana) details of various kinds of food samples (including Energy drinks & bottled soft drinks) analyzed, found non-conforming and action taken during 2022-23**

S. No.	Name of State/UT	No. of Samples Analysed	No. of Samples found Non-Conforming during the year	Details of Civil Cases		Details of Criminal Cases	
				No. of Cases Launched	No of Cases decided	No. of Cases Launched	No of Cases decided
1	Andaman & Nicobar Islands	1200	46	51	58	0	0
2	Andhra Pradesh	3607	314	562	339	88	12
3	Arunachal Pradesh	258	11	0	0	0	0
4	Assam	602	99	35	0	39	0
5	Bihar	2935	92	42	39	9	0
6	Chandigarh	473	64	41	27	9	8
7	Chhattisgarh	1468	96	152	119	32	8
8	Dadra Nagar Haveli & Daman & Diu	164	10	16	13	1	0
9	Delhi	3133	255	192	86	62	10
10	Goa	699	103	11	11	0	0
11	Gujarat	14562	978	2,981	547	48	24
12	Haryana	4445	1425	1,333	915	126	35
13	Himachal Pradesh	2720	729	332	93	9	1
14	Jammu & Kashmir	13502	1195	1581	1592	20	15
15	Jharkhand	943	370	125	44	31	8
16	Karnataka	3416	322	239	191	23	15
17	Kerala	8533	1362	517	454	346	33
18	Ladakh	220	6	25	23	0	0
19	Lakshadweep	0	0	0	0	0	0
20	Madhya Pradesh	12507	2092	2,444	1908	166	71
21	Maharashtra	11077	1340	1,384	198	300	5
22	Manipur	169	4	0	0	0	0
23	Meghalaya	409	41	0	0	0	0
24	Mizoram	140	0	0	0	0	0
25	Nagaland	109	6	0	0	0	0
26	Odisha	1368	367	145	47	116	0
27	Puducherry	0	0	0	0	0	0
28	Punjab	8179	1724	855	1404	65	5
29	Rajasthan	13184	3965	3,225	2435	189	4
30	Sikkim	279	0	11	4	0	0
31	Tamil Nadu	24188	7924	4,572	3714	732	678
32	Telangana	4809	894	677	315	84	0
33	Tripura	31	8	0	0	0	0
34	Uttar Pradesh	30140	18108	15,455	13148	2272	251
35	Uttarakhand	1839	342	561	507	24	5
36	West Bengal	6203	334	532	233	27	0